

Secretariat Official Language Service all the officers/employees holding Hindi posts in the different Ministries/Departments and their attached offices on the date of publication of the rules relating to the Service will be taken into consideration.

(b) & (c). Rules for the proposed Service were circulated among all Ministries/Departments for their comments. In the light of the suggestions received from them the rules are under examination and efforts are being made to finalise them at the earliest.

#### Hindi Typing Test Passed by Government Employees under Hindi Teaching Scheme

4244. SHRI T.S. NEGI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of employees in the Ministries and attached offices who have passed the Hindi typing test conducted by Government under the Hindi Teaching Scheme;

(b) how many of them are actually being utilised for the Hindi typing work;

(c) what action is being taken by Government in such cases where the individual employees refuse to do Hindi typing; and

(d) whether Government propose to issue directive to the Heads of Departments to utilise the trained personnel?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) and (b). 26511 Central Government employees (including the employees of Central Government undertakings etc.) have passed the Hindi typing test under Hindi Teaching Scheme, upto July, 1980. No separate figures are available with Government in respect of the employees working in Ministries and Attached Offices and the employees whose services are being utilized for Hindi typing. The labour and time involved in collecting the data will not be commensurate with the result achieved.

(c) No such case has come to the notice of the Govt.

(d) Necessary instructions in this regard were issued in August, 1978.

#### Import of Machinery by M/s. Asbestos Cement Limited

4245. SHRI MANTRAM BAGRI : Will the Minister of INDUSTRY be pleased to state:

(a) whether Southern Asbestos Cement Ltd., an MRTTP undertaking and other MRTTP undertakings are being allowed to import the plant and machinery for manufacture of Asbestos Cement Pressure Pipes in spite of the fact that such machineries being available indigenously and are also being exported; and

(b) if so, the reason therefor?

#### THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) :

(a) & (b). M/s. Southern Asbestos Cement Limited, a sister concern of M/s. Madras Cement Limited, registered under the MRTTP Act, have been allowed import of capital goods for a cif value of Rs. 1,81,57,682 from Italy for manufacture of Asbestos Cement Pressure Pipes. The imports were authorised in accordance with the provisions in the Import Policy for imports of capital goods against global tenders in respect of select priority industries in which cement and cement products (including asbestos) is also covered. No other application under the scheme for import of capital goods for manufacture of asbestos cement pipes has so far been made. M/s. Hyderabad Asbestos Limited is the only indigenous manufacturer for such machinery whose technology for such equipment is back-dated and was imported about 12 years ago. It is understood that they have not supplied plant and machinery for asbestos cement pressure pipes to any of the indigenous producers except meeting the requirements of two of their own captive plants. They have not undertaken any export of complete equipment.

विजय नगर, अजमेर (राजस्थान) में एक कागज उद्योग की स्थापना

4246. श्रीचर्य्य भगवान देव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान के अजमेर जिले के विजयनगर में कागज का कोई कारखाना लगाया जा रहा है ;

(ख) यदि हां, तो उक्त कारखाना कब तक चालू हो जायेगा; और

(ग) उसमें कागज का कितना उत्पादन होने और उसमें कितने लोगों को रोजगार मिलने की संभावना है ?